

MR. SPEAKER: Yes.

SHRI AMRIT NAHATA: Then I raise a question of quorum.

MR. SPEAKER: There is no necessity for quorum when we are adjourning.

MR. SPEAKER: The House stands adjourned till 11 hours tomorrow when it is to meet in a Joint sitting with the Rajya Sabha.

The House shall stand adjourned sine die upon the completion of the business to be considered at the Joint sitting.

CONTEMPT OF THE HOUSE

MR. SPEAKER: There was some disturbance caused by somebody*, on some local grievance, I am told. We have let him off with some warning.

SOME HON. MEMBERS: Yes.

19.07 hrs.

The Lok Sabha then adjourned **till Eleven of the Clock on Tuesday, May, 16, 1978/Vaisakha 28, 1900 (Saka), to meet in a Joint sitting with the Rajya Sabha.

*Shri Sallander Kumar Mishra alias Suresh Kumar.

**Lok Sabha adjourned sine die after the conclusion of the Joint Sitting of the Houses of Parliament on May 16, 1978/Vaisakha 28, 1900 (Saka).